

The E-Committee has been reconstituted as under:

Hon'ble Mr. Justice S. H. Kapadia, Chief Justice of India and Patron-in-Chief-cum-Ad hoc Chairman of the E-Committee.

Invitee Member

1. Hon'ble Mr. Justice Badar Durrez Ahmed, Judge, High Court of Delhi.
2. Mr. Goolam E. Vahanvati, Attorney General for India.
3. Mr. Gopal Subramaniam, Solicitor General of India.
4. Mr. A. I. S. Cheema, Secretary General, Supreme Court of India.
5. Mr. S. G. Shah, Registrar (CC), Supreme Court of India.
6. Ms. Neela Gangadharan, Secretary, Department of Justice.
7. Mr. S. R. Rao, Additional Secretary, Department of I.T.
8. Ms. Meena Agrawal, Joint Secretary, Department of Expenditure.

Regular Members of the E-Committee

1. Dr. H. K. Suhas, Member Technical.
2. Mr. A. T. Ukrani, Member Judicial.